

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

TCP (IB)-377/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.07.2018**

NAME OF THE PARTIES: **GAMMON INDIA LTD.**

v/s.

**NEELKANTH MANSIONS AND
INFRASTRUCTURE PVT. LTD.**

SECTION 8 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

14. TCP (IB)-377/I&BC/(MB/2017

Part heard. List this matter for hearing on 23.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)